

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

counter not

billed.

Bench

~~Paba~~

18/12

copy of counter
not served.~~Paba~~

23/1

Bench

Rejoinder not
billed.

Bench

~~Paba~~

27/2

For admission.

~~Paba~~

22/3

Bench

For admission.

~~Paba~~

3/4

Bench

Free copy of
the order dt. 4.4.02
sent to the
applicant & reply
by post. Same
copy of the order
given to Mr. S.B.
Jena.

~~Paba~~

18/4

P. B. J.

S. C.

Order no. 10, dt. 4.4.2002

none appears for the
applicant. Mr. S.B. Jena, the
learned Additional Standing
Counsel for the Respondents,
who is present in Court,
is heard. The Original
Application is dismissed for
default. Send copies of this order
to both sides.

Y. J. J. J.
04.04.2002
Member (Judicial)